

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.09.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 11.09.2024 will not be taken up. The next dates of hearing will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	Hari Vitthal Mission	Siddharth Shukla	Deep Roy
	(Ins) No. 1206 of	Vs.		Meghna Dugar
	2022 & I.A. No. 365	Ravi Sethia & Ors.		Shruti Pandey-R1
	3658, 3659			Raunak Dhillon-R2
	of 2022 & 4766			
	of 2023			
	(PH)			

By order of Hon'ble Chairperson -Sd/ Registrar (I/c)